NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/2016

NAME OF THE PETITIONER(S)

: P.M. Johny & another

NAME OF THE RESPONDENT(S)

: Seaqueen Builders Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK Bhaskay Shwetha Vasudevan Kees thi. K

Shadramouh

Chandramouli Probhakar

<u>ORDER</u>

Shri Chandramouli Prabhakar, counsel for petitioner present. Shri T K Bhaskar, counsel for R1 to R4 present and sought time for continuation of the arguments. Time extended at request. Put up on <u>09.03.2017 at 10.30 A.M.</u>

> (K.Anantha Padmanabha Swamy) Member (Judicial)